

concerned. There is, however, shortage of trained personnel on the drilling engineering side.

(b) The Oil and Natural Gas Commission have made arrangements for training drilling personnel in India. A large number of its employees have also been sent abroad for training in drilling engineering.

All India Panel for Judges

*665. { Sardar Iqbal Singh:
Shri Ram Krishan Gupta:
Shri Nek Ram Negi:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1731 on 26th April, 1961 and state the further progress made so far in constitution of the All India Panel of persons considered suitable for appointment as High Court Judges?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Since the Starred Question No. 1731 was answered on the 26th April, 1961, a panel has been received from one more State, namely, Punjab.

Co-Education

*666. Shri Harish Chandra Mathur: Will the Minister of Education be pleased to state:

(a) whether Government have tendered any advice to the State Governments regarding co-education;

(b) what are Government's plans and to what standard and stage co-education is favoured; and

(c) whether financial implication of Government's decision has been worked out?

The Minister of Education (Dr. K. L. Shrimani): (a) No specific advice has been tendered.

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 64].

(c) Does not arise.

Water Supply Schemes for Coal Mines

*667. { Shri Kunhan:
Shri T. B. Vittal Rao:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the National Coal Development Corporation has since submitted its water supply schemes with complete details to the Coal Mines Welfare Organisation;

(b) if so, what is the grant received from that organisation for the above scheme; and

(c) when the work for augmenting the water supply in Bokaro/Kargali will be undertaken?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). The water supply scheme for Kathara colliery at a cost of about Rs. 7 lakhs has already been taken up for execution. A part of the scheme has been completed and adequate water supply is available to meet the existing needs. The whole scheme, when completed, will supply water for a population of about 7,000. Schemes for Kargali and Bokaro are under preparation and are expected to be ready by October and December, 1961 respectively when they will be submitted to the Coal Mines Welfare Board. In the meantime, temporary schemes for these two collieries costing Rs. 3 lakhs and 6 lakhs respectively are already under execution. These temporary schemes will be absorbed in the comprehensive schemes contemplated.

The assistance expected from the Coal Mines Welfare fund for these schemes and that for Karanpura is Rs. 8 lakhs.